

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

TCP167(IB)/(MB)2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.06.2018**

NAME OF THE PARTIES: **K.P. Mondal & Sons Ltd**

**v/s.**

**Fourcess Engineering India Ltd.**

UNDER SECTION 8 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**Order**

2. TCP 167(IB)/(MB)2017

None Present. List this matter on 26.06.2018.

Sdl-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR  
Member (Judicial)